## HIGH COURT OF MEGHALAYA SHILLONG

## NOTICE

No. HCM.III/255/2016-Judl./50

Dated Shillong the 16th December, 2022

It is hereby notified to all concerned that pursuant to Notification No.HCM.III/255/2016-Judl/49-A dated 13.12.2022, Hon'ble Mr. Justice W. Diengdoh will hold Vacation Court on Friday, 23<sup>rd</sup> December, 2022 in Court No.3 at 10:30 A.M.

By order,

JOINT REGISTRAR (LISTING)

Memo No.HCM.III/255/2016-Judl./50-A Dated Shillong the 16<sup>th</sup> December, 2022

## Copy to:-

- 1. The Registrar-cum-Principal Private Secretary to Hon'ble the Chief Justice, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
- 2. The P.S. to Hon'ble Mr. Justice H.S. Thangkhiew, High Court of Meghalaya, Shillong for favour of kind information of His Lordship
- 3. The P.S. to Hon'ble Mr. Justice W. Diengdoh, High Court of Meghalaya, Shillong for favour of kind information of His Lordship
- 4. The P.A to the Registrar General, High Court of Meghalaya, Shillong for favour of kind information.
- 5. The Registrar (Judicial Service), High Court of Meghalaya, Shillong for favour of kind information.
- 6. P.S. to the Advocate General/Addl. Advocate General, Meghalaya, Shillong for favour of kind information
- 7. The Deputy Solicitor General/ Central Government Counsel, High Court of Meghalaya, Shillong for favour of kind information
- 8. The President/ Secretary, Meghalaya High Court Bar Association, Shillong for favour of kind information
- 9. All Court Officers for information and necessary action.
- 10. All Court Masters concerned for information and necessary action.
- 11. The CPC, High Court of Meghalaya, Shillong for kind information and necessary action. He is also requested to get the same uploaded on the Official Website.
- 12. Notice Board.
- 13. Office File.

JOINT REGISTRAR (LISTING)

16/12/22